

ITEM NO.7 REGISTRAR COURT SECTION III-A

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 19434-19435/2017

RAM YASH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 30-09-2024 These appeals were called on for hearing today.

For Appellant(s)

Mr. Abhishek Yadav, AOR

For Respondent(s)

Mr. Tanmaya Agarwal, AOR
Mr. Wrick Chatterjee, Adv.
Mrs. Aditi Agarwal, Adv.

Mr. T. Mahipal, AOR

Mr. Vishal Thakre, Adv.
Mr. Gopal Singh, Adv.
Mr. Sanjeev Malhotra, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos. 1, 2 and 5 are duly represented.

Respondent No.3 has been deleted from array of the parties
vide Hon'ble Judge-in Chamber's Order dated 15.10.2015.

Respondent No.4 has been served with notice of alternative
arrangement.

Mr. Vishal Thakre, Ld. Advocate has appeared on behalf of Mr.
Sanjeev Malhotra, Ld. Advocate-on-Record for respondent No.4.

He seeks and is granted two weeks time to file vakalatnama.

Counter affidavit and rejoinder affidavit filed by Respondent No.5 are already on record.

List again on 6.1.2025.

SUJATA SINGH
Registrar

MG